## LOK SABHA UNSTARRED QUESTION NO.2755 FOR ANSWER ON 12/03/2018

## JOINT VENTURE OF SAIL

2755. SHRI V. ELUMALAI:

Will the Minister of STEEL be pleased to state:

- (a) whether the Board of Steel Authority of India Limited has given its approval to enter into a joint venture with the world's largest steelmaker for manufacturing high end automotive steel;
- (b) if so, the details thereof;
- (c) whether the proposed joint venture is likely to set up a Rs. 15,000 crore autograde steel plant project; and
- (d) if so, the details thereof?

## ANSWER

THE MINISTER OF STATE FOR STEEL

(SHRI VISHNU DEO SAI)

(a)to(d): Steel Authority of India Ltd. (SAIL) and Arcelor Mittal (AM) have signed an MoU on 22.05.2015 to explore the possibility of setting up an automotive steel manufacturing facility under a Joint Venture (JV), in India. The proposed JV will construct a state-of-the-art cold rolling mill and other downstream finishing facilities in India that will offer technologically advanced steel products to India's rapidly growing automotive sector.

A task force team comprising representatives from both SAIL and AM has been working on detailed due diligence and preliminary feasibility study and all other issues for setting up a JV Company. The Board of Directors of SAIL, in its meeting held on 12<sup>th</sup> December 2017, has approved the proposal for signing of a legally non-binding Term Sheet with Arcelor Mittal for entering into a Joint Venture for Automotive Steel Business.

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